

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 223 OF 2007

Applicant/s C.D. Pal Respdts. no order
 Advocate for Applicant/s Rajeshwar Yadav Advocate for Respondent/s Sh. S. Singh

Notes of the Registry	Orders of the Tribunal
11/01/2010 D.R. (J) List T.A./O.A./R.A./C.C.A before Hon'ble Bench for Adm / FO / E.H. on or in a week Commencing w. e. f <u>08/02/2010</u> <u>Sp. 1.</u> 11/01/2010 D.R. (J) List T.A./O.A./R.A./C.C.A before Hon'ble Bench for Adm / FO / E.H. on or in a week Commencing w. e. f <u>22/2/2010</u> <u>Yes</u> 10/2/2010 SB is not available today D.R. (J) List T.A./O.A./R.A./C.C.A before Hon'ble Bench for Adm / FO / E.H. on or in a week Commencing w. e. f <u>22/2/2010</u> <u>Yes</u> D.R. (J) <u>10/2/2010</u> <u>NOR.</u> OA is finally disposed of on 25/11/08 by Hon'ble Mrs. M. Gautam, A.M. Affidavit has been filed 7-4-2010 by Sri P.D. Tripathi, Adv. counsel for respondents. on 19/2/09 with MA 769/09 pleased to grant further three month time to decide the issue of the applicant. misc. application 2780/09 filed on 20/7/09 for delay in filing the affidavit of compliance. Submitted for order on 7/4/10. <u>Prmanj</u> <u>31/3/10</u>	08-2-10 <u>Hon'ble S.N. Shukla, AM</u> <u>List on 10.2.10</u> <u>Boe</u> <u>plus</u> 22.2.10 <u>Hon'ble San. D.C. Latha - AM</u> <u>San P.D. Tripathi; counsel for respondents sent his illness slip for the day. Adjourned -</u> <u>List on 07-04-2010.</u> <u>Boe</u> <u>NOR</u> <u>Hon'ble Mrs. M. Gautam AM</u> <u>Sri P.D. Tripathi counsel for the applicant respondents.</u> <u>There is no provision for filing Compliance Report in this case which has already been decided on 25-11-08. Can be assigned to Record Room.</u> <u>M. Prmanj</u> <u>AM</u>

Contd. On Sheet No. _____

So [Signature] M